

**IN THE HIGH COURT OF BOMBAY AT GOA****LD-VC-BA-67-2020**

Shivanand @ Rajesh Puri

... Applicant

Versus

State of Goa &amp; Anr.

... Respondents

Shri Vibhav Amonkar, Advocate for the Applicant.

Shri Gaurish Nagvenkar, Additional Public Prosecutor for the Respondents.

**Coram:- DAMA SESHADRI NAIDU, J.****Date:- 29 October 2020****P.C. :**

The learned Additional Public Prosecutor seeks time to file reply.

2. For prosecution's reply, post the matter on 04.11.2020.

**DAMA SESHADRI NAIDU, J.**

NH